

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/77/(IB)/2017

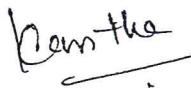
NAME OF THE PETITIONER(S) : METAL GEMS

NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Kantha Surana	Resolution professional	
2. M. KAVIYARASI	Counsel for Respondent	

ORDER

RP in person present. Counsel for Respondent present and filed reply. Matter is posted for final arguments. However, during the course of arguments, Counsel for the Corporate Debtor submitted that time be granted for settling the dues of the RP. At request, time is enlarged. Put up on 24.01.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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